

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA**

C.P (CAA) No.577/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Canberra Traders Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. D.N. SHARMA, Adv. }
 2. NEHA SOMANI, Pr. cs } *Applicants* *Somani*
 3. BIDISHA ACHARI, Pr. cs }
 4. TIA INLA
 Deputy Director o/o Regional Director (OR)
 Ministry of Corporate Affairs 4-1-18

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government is present.

Heard. Reserved for order.

8d
 (Jinan K.R.)
 Member (J)

8d
 (V.P.Singh)
 Member (J)